## RAJASTHAN HIGH COURT, JODHPUR CIRCULAR LETTER

No. P.I. / 09 /2017

1.5

Dated 03 / 04 /2017

To All the Presiding Officers of the Subordinate Courts including Officers on deputation.

Sub.: Observation of Punctuality by the Judicial Officers of the Subordinate Courts.

Despite the directions issued vide P.I.Circular No.2, dated 4/4/2001, No.5, dated 24/3/2006, No.8, dated 20/7/2007, No.11, dated 11/11/2009 and instructions issued from time to time for observing the punctuality and dress code by the Presiding Officers of the Subordinate Courts, a large number of complaints are being received that Judicial Officers are not sitting in Courts in time and / or are found sitting in Chambers during the Courts hours.

Therefore while reiterating the earlier instructions, it is enjoined upon all the Presiding Officers of the Subordinate Courts to strictly observe punctuality and not to sit in Chambers during the Courts hours.

The High Court shall be monitoring the same henceforth and deviation shall be viewed seriously.

BY ORDER

REGISTRAR GENERAL